

THE MINISTER OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) As gleaned from the State's Finance Accounts of Andhra Pradesh, outstanding public debt of the State of Andhra Pradesh has increased by 35% from ₹ 1,48,743 crore at the end of March of 2015 to ₹ 2,01,314 crore at the end of March of 2017.

(b) Union Government allowed one-time additional borrowing over and above the FRBM limits to enable States to take over liabilities of DISCOMs. The State of Andhra Pradesh was allowed additional borrowings of ₹ 8,256 crore in the year 2016-17 under UDAY Scheme.

(c) As gleaned from State's budget and Finance Accounts of the State of Andhra Pradesh, the details of outstanding public debt and other liabilities and interest payment and service of debt at the end of March of 2017 (FA) to 2019 (BE) are tabulated below:

	(₹ in crore)		
	2016-17 (FA)	2017-18 (RE)	2018-19 (BE)
Outstanding public debt and other liabilities of Andhra Pradesh*	2,01,314	2,25,234	2,49,435
Interest payment and service of debt	12,292	14,756	15,077

\* Outstanding public debt and other liabilities of Andhra Pradesh include un-apportioned amount of ₹ 33,477 crore during 2014-15 (FA) and ₹ 23,483 crore from 2016-17(FA) to 2018-19 (BE).

#### Source to know the type of bank account

336. DR. R. LAKSHMANAN: Will the Minister of FINANCE be pleased to state:

(a) whether Government has any helpline number or other sources for customers of Public Sector Banks (PSB) to know whether their account is Basic Savings Bank Deposit (BSBD) account or other than BSBD account;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) to (c) The Basic Savings Bank Deposit (BSBD) Accounts are designed as savings accounts, which offer certain minimum facilities free of charge. There is no requirement of maintaining a minimum balance in such accounts.

Individual Public Sector Banks (PSBs) have their own helpline/toll free numbers. Most of these banks are providing accounts related information, including the nature of accounts through this facility. Besides, the type of account is also printed on the passbook provided by some banks to their customers. The customer can also view the details of the account using internet banking facility.

The Government, as such, does not maintain any helpline number or any other source to inform customers of individual banks about their account details.

#### **Difficulty in getting credit for exporters of gems and jewellery**

337. SHRI MAHESH PODDAR: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that after the PNB fraud came to the fore, getting credit has become difficult for exporters, especially exporters from the gems and jewellery industry; and

(b) if so, the steps taken by Government to make credit supply accessible again to the gems and jewellery industry?

THE MINISTER OF FINANCE (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Fraudulent issuance of Letters of Undertaking in Punjab National Bank was reported in January 2018. As per Reserve Bank of India (RBI) data, the export credit balance outstanding of Scheduled Commercial Banks has increased from ₹2,51,687 crore as on 31.12.2017 to ₹2,53,676 crore as on 30.9.2018. Both RBI and Exim Bank have informed that outstanding export credit deployment to the gems and jewellery sector data is not available with them. However, as per input received from Exim Bank, the outstanding credit deployment (both domestic and export credit) to the gems and jewellery sector increased from ₹69,039 crore as on 31.12.2017, to ₹69,738 crore as on 30.9.2018.

#### **Monitoring mechanism for effect of strong dollar**

†338. SHRI REWATI RAMAN SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that in the event of Dollar getting stronger in comparison with the Rupees, the Indians residing abroad tend to remit more Dollars to their relatives;

---

†Original notice of the question was received in Hindi.